

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 16<sup>th</sup> November, 2015*

No.HC.VII-08/2015/ 5111 /A. Shri Parthiv Jyoti Saikia, Member-Secretary, Assam State Legal Services Authority, Guwahati, is posted as Member, MACT, No.2, Kamrup (M), Guwahati, vice Shri Raktim Duarah transferred.

In anticipation of his release by the Govt., Shri Saikia will hand over charge of his Office to the Deputy Secretary, Assam State Legal Services Authority, Guwahati and join his new assignment immediately.

No.HC.VII-08/2015/ 5112 /A. Shri Raktim Duarah, Member, MACT, No.2, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Jorhat, vice Shri Pradip Kumar Khanikar already retired from service on superannuation.

Shri Duarah will hand over charge of his Court and Office to the Member, MACT, No.3, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 5113 /A. Smti Manju Rekha Sarma, Principal Judge, Family Court, Cachar, Silchar, is transferred and posted as Principal Judge, Family Court, No.2, Kamrup (M), Guwahati, vice Smti Joosmita Sarma transferred.

On being relieved by Smti Anubha Das, Principal Judge designate, Family Court, Cachar, Silchar, Smti Sarma will proceed to join at her new place of posting immediately.

No.HC.VII-08/2015/ 5114 /A. Smti Joosmita Sarma, Principal Judge, Family Court, No.2, Kamrup (M), Guwahati, is transferred and posted as Presiding Officer, Labour Court, Dibrugarh, vice Shri Amir Uddin Ahmed already transferred.

In anticipation of her appointment by the Govt. and on being relieved by Smti Manju Rekha Sarma, Principal Judge designate, Family Court, No.2, Kamrup (M), Guwahati, Smti Joosmita Sarma will proceed to join her new assignment immediately.

Smti Sarma will remain in-charge of the Presiding Officer, Industrial Tribunal, Dibrugarh.

No.HC.VII-08/2015/ 5115 /A. Smti Anubha Das, Additional District and Sessions Judge, Fast Track Court, Tinsukia, is transferred and posted as Principal Judge, Family Court, Cachar, Silchar, vice Smti Manju Rekha Sarma transferred.

Smti Das will hand over charge of her Court and Office to the District and Sessions Judge, Tinsukia and proceed to join her new assignment immediately.

No.HC.VII-08/2015/ 5116 /A. Shri Dulal Mech, Presiding Officer, Industrial Tribunal, Dibrugarh, is transferred and posted as Additional District and Sessions Judge, Udalguri, vice Shri Manwar Ali already transferred.

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In anticipation of his release by the Govt., Shri Mech will hand over charge of his Tribunal and Office to Smti Joosmita Sarma, Presiding Officer designate, Labour Court, Dibrugarh and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 5117 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer of the Assam Judicial Service as Addl. District and Sessions Judge of the Sessions Division with Head-quarters as shown below against his name to exercise such power within the local limits of jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters/ Station
1.	Shri Dulal Mech	Udalguri	Udalguri

No.HC.VII-08/2015/ 5118 /A. On being released by the Assam State Legal Services Authority, Shri Ajoy Kumar Baruah, Deputy Secretary, Assam State Legal Services Authority, Guwahati, is posted against the vacant post of Joint Registrar (Vigilance), Gauhati High Court, Guwahati.

He will hand over charge of his Office to Shri Mridul Kumar Saikia, Deputy Secretary designate, Assam State Legal Services Authority, Guwahati and join his new assignment immediately.

No.HC.VII-08/2015/ 5119 /A. Shri Biprajit Roy, Civil Judge & Asstt. Sessions Judge, Goalpara, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Sivasagar, vice Shri Mridul Kumar Saikia transferred.

Shri Roy will hand over charge of his Court and Office to the District and Sessions Judge, Goalpara and proceed to join at his new place of posting immediately.

No.HC.VII-08/2015/ 5120 /A. Smti Manju Bordoloi, Additional Chief Judicial Magistrate, Goalpara, is posted at the same station i.e. Goalpara, as Civil Judge & Asstt. Sessions Judge, vice Shri Biprajit Roy transferred.

Smti Bordoloi will hand over charge of her Court and Office to the Chief Judicial Magistrate, Goalpara and join her new assignment immediately.

No.HC.VII-08/2015/ 5121 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, as Asstt. Sessions Judge and to post her on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against her name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officer	District	Head-quarters/Station
1.	Smti Manju Bordoloi	Goalpara	Goalpara

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No.HC.VII-08/2015/ 5122 /A. On being appointed by the Assam State Legal Services Authority, Shri Mridul Kumar Saikia, Civil Judge & Sessions Judge, Sivasagar, is transferred and posted as Deputy Secretary, Assam State Legal Services Authority, Guwahati, vice Shri Ajoy Kumar Baruah posted as Joint Registrar (Vigilance), Gauhati High Court, Guwahati.

Shri Saikia will hand over charge of his Court and Office to the District and Sessions Judge, Sivasagar and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 5123 /A. On promotion from Grade-III to Grade-II of the Assam Judicial Service, vide High Court's Notification No. HC.VII-82/2015/2933/A dated 07.07.2015, the following Officer is transferred and posted as below with effect from the date of her taking over charge as such. She will draw usual scale of pay and other allowances as admissible under the Rules. She will be on officiation as per the Assam Judicial Service Rules, 2003

Sl. No.	Name of the Officer	Designation and place of posting	Head-quarters/ Station
1.	Smti Ipsita Borthakur	Additional Chief Judicial Magistrate, Goalpara, vice Smti Manju Bordoloi posted at the same station.	Goalpara

No.HC.VII-08/2015/ 5124 /A. In exercise of the powers conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Officer in Grade-III of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post him on transfer as Sub-Divisional Judicial Magistrate, (M) at the station/ Head-quarters in the District as shown below against his name from the date of taking over charge as such:-

Sl.No.	Name of the Officer	Designation	District	Head-quarters
1.	Shri Pranab Sarma	Sub-Divisional Judicial Magistrate (M), Koliabar	Nagaon	Koliabar

No.HC.VII-08/2015/ 5125 /A. Shri Saleh Ahammad, Judicial Magistrate, 1<sup>st</sup> Class, Lakhimpur, North Lakhimpur, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Koliabar, vice Shri Pranab Sarma posted at the same station.

Shri Ahammad will hand over charge of his Court and Office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately.

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No.HC.VII-08/2015/ 5126 /A. Smti Juri Dutta, Munsiff No.2, Lakhimpur, North Lakhimpur, is posted as Judicial Magistrate, 1<sup>st</sup> Class, Lakhimpur, North Lakhimpur, vice Shri Saleh Ahammad transferred.

Smti Dutta will hand over charge of her Court and Office to Munsiff No.1, Lakhimpur, North Lakhimpur and join her new assignment immediately.

By Order,  
Sd/- M.A. Ali,

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-08/2015/ 5127 - 5161 /A.

Dated 16.11.2015

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to take necessary action :-
  - (i) to release of Shri Parthiv Jyoti Saikia from the post of Member-Secretary, Assam State Legal Services Authority, Guwahati
  - (ii) to invest Shri Raktim Duarah with the powers of District Judge
  - (iii) to release of Shri Dulal Mech from the post of Presiding Officer, Industrial Tribunal, Dibrugarh
  - (iv) to appoint Smti Joosmita Sarma as Presiding Officer, Labour Court, Dibrugarh with additional charge of Presiding Officer, Industrial Tribunal, Dibrugarh
  - (v) to invest Shri Dulal Mech with the power of Additional District Judge
  - (vi) to invest Smti Manju Bordoloi with the power of Civil Judge
2. The Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati. **He is requested to take necessary action for release of Shri Parthiv Jyoti Saikia from the post of Member-Secretary, Assam State Legal Services Authority, Guwahati**
3. The Secretary to the Govt. of Assam, Labour & Employment Department, Dispur, Guwahati. **He is requested to release Shri Dulal Mech from the post of Presiding Officer, Industrial Tribunal, Dibrugarh and appoint Smti Joosmita Sarma as Presiding Officer, Labour Court, Dibrugarh with additional Charge of Presiding Officer, Industrial Tribunal, Dibrugarh.**
4. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
5. The District and Sessions Judge, \_\_\_\_\_
6. The Principal Judge, Family Court, NO.I & II, Kamrup (M), Guwahati/ Cachar, Silchar/Barpeta
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
9. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI, Assam, Guwahati
12. The Member- Secretary, Assam State Legal Services Authority, Guwahati. **He is requested to take necessary action for release of Shri Ajoy Kumar Baruah from the post of Deputy Secretary, Assam State Legal Services Authority, Guwahati and appoint Shri Mridul Kumar Saikia, Civil Judge & Asstt. Sessions Judge, Sivasagar as Deputy Secretary, Assam State Legal Services Authority, Guwahati**

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13. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar
14. The Special Judge, Addl. CBI Court, NO.1,2 & 3 Assam, Chandmari, Guwahati
15. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
16. Shri Parthiv Jyoti Saikia, Member-Secretary, Assam State Legal Services Authority, Guwahati
17. Shri Raktim Duarah, Member, MACT, No.2, Kamrup (M), Guwahati
18. Smti Manju Rekha Sarma, Principal Judge, Family Court, Cachar, Silchar. ***She will proceed to join her at her new place of posting after clearing the pending administrative works.***
19. Smti Joosmita Sarma, Principal Judge, Family Court, No.2, Kamrup (M), Guwahati. ***She will proceed to join her new assignment after clearing the pending administrative works.***
20. Smti Anubha Das, Additional District and Sessions Judge, FTC, Tinsukia
21. Shri Dulal Mech, Presiding Officer, Industrial Tribunal, Dibrugarh
22. Shri Ajoy Kumar Baruah, Deputy Secretary, Assam State Legal Services Authority, Guwahati
23. Shri Biprajit Roy, Civil Judge & Asstt. Sessions Judge, Goalpara
24. Smti Manju Bordoloi, Additional Chief Judicial Magistrate, Goalpara
25. Shri Mridul Kumar Saikia, Civil Judge & Asstt. Sessions Judge, Sivasagar
26. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
27. Smti Ipsita Borthakur, Sub-Divisional Judicial Magistrate (M), Koliabar. She will hand over charge of her Court and Office to the Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Koliabar and proceed to join her new assignment immediately.
28. The Deputy Registrar (\_\_\_\_\_),Gauhati High Court, Guwahati
29. Shri Pranab Sarma, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Koliabar.
30. Shri Saleh Ahammad, Judicial Magistrate, 1<sup>st</sup> Class, Lakhimpur, North Lakhimpur
31. Smti Juri Dutta, Munsiff No.2, Lakhimpur, North Lakhimpur
32. The Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
33. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
34. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
35. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
36. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
37. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

  
**REGISTRAR (VIGILANCE)**

  
16/11/2015